


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

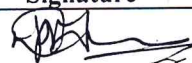
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/126/9/HDB/2017
NAME OF THE COMPANY	Shree Raghav Ispat (India) Pvt Ltd
NAME OF THE PETITIONER(S)	BMM Ispat Limited
NAME OF THE RESPONDENT(S)	Shree Raghav Ispat (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV	Advocate	986 98660055	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ms. Preeti Duggirala	Advocate	733408705	

ORDER

Heard Mr.Santosh Jadhav, Learned Counsel for the Petitioner and
Ms.Siri Preeti Duggirala.

The Learned Counsel for Petitioner is directed to serve notice to the
Respondent. The Counsel for Respondent requested time.

Case is posted to 01.01.2018.


Member (T)

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Member (J)